



GOVERNMENT OF INDIA (भारत सरकार)
MINISTRY OF RAILWAYS (रेल मंत्रालय)
RAILWAY BOARD (रेलवे बोर्ड)



No.2007/TG-I/20/P/ARP/e-file

New Delhi, dated 16.10.2024

Principal Chief Commercial Manager,
All Zonal Railway

Managing Director,
CRIS Chanakyapuri, New Delhi.

(Commercial Circular No. 10 of 2024)

Sub: Time limit for Advance Reservations.

**Ref: Instructions issued vide No. 2007/TG-I/20/P dated 27.02.2015
(Commercial Circular no. 11 of 2015)**

It has been decided that w.e.f. 01.11.2024, the existing time limit for advance reservations by trains will be reduced from 120 days to 60 days (excluding the date of journey) as mentioned below:-

- With effect from 01.11.2024, the ARP will be of 60 days (excluding the day of journey) and bookings will be done accordingly. However, all the bookings done upto 31.10.2024 under the ARP of 120 days will remain intact.
 - Cancellations of the booking made beyond the ARP of 60 days will, however, be permitted.
 - There will be no change in the case of certain day time express trains like Taj Express, Gomti Express, etc. where lower time limits for advance reservations are, at present, in force.
 - There will also be no change in the case of limit of 365 days for Foreign Tourists.
2. Wide publicity through all possible means may be given for information of general public.

Signed by Sanjay Manocha

Date: 16-10-2024 22:32:13

(Sanjay Manocha)
Reason: Approved

Director/Passenger Marketing-II,

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